## THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET APPLICATION NO.: OA 205/2003

Applica	nt (s)	Shiv	Kumar Respondent (s) UOI & Others
Advoca	te for	Applicant (s)	Advocate for Respondent (s)
NOTES	OF T	HE REGISTRY	ORDER OF THE TRIBUNAL
	4	, ·	9.5.2003  Mr. Shiv Kumar, Counsel for the applicant.  The learned counsel for the applicant says
		1 200	that he may be permitted to withdraw this OA with liberty to file a fresh OA.  Consequently, this OA is dismissed as
C	of T	5-62 / gives 1830/ 20/3/03/	withdrawn with liberty to the applicant to file a fresh OA.
			(A.P. NAGRATH) (G.L. GUPTA) MEWBER (A) VICE CHAIRMAN
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